

DIVISION BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/340(KB)2022
IVN.P/5(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	BELTAS MERCHANTS PVT LTD (STRIKE OF COMPANY MS PADAM MERCANTILES PVT. LTD.) VS REGISTRAR OF COMPANIES .WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] Petitioner

Mr. Sankarsan Sarkar, Adv.

Mr. Aditya Kanodia, Adv.

Ms. Urmila Chakraborty, Adv.

Ms. Suparna Sardar, Adv.

Mr. Swatarup Banerjee, Adv.] For Intervener

Mr. Aritra Basu, Adv.

Mr. Patita Paban Biswal, Adv.

Ms. Suranjana Chatterjee, Adv.

ORDER

1. Ld. Counsels for the parties present.

2. **IVN.P/5(KB)2023:**

a) Reply Affidavit to the intervention application be filed by the Respondents within a period of two weeks.

b) Post this matter on **18.07.2024 at 01:15 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**